

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ramesh Chand Malviya will take up the following cases today i.e. on 28th July, 2026 at 2:15 P.M. in Court No. 107 (Cent. Building).

FOR ORDERS

1. C.R./278/2016 CV REVISION IA-1/2016 (8870/2016) STAY OF PROCEEDING	41 THE STATE OF BIHAR AND ORS VS PRABHA MISHRA AND ANR	NARESH PRASAD VIKASH KUMAR (SC11)	ANUP KUMAR
2. C.R./40/2023 IA-1/2025 () MISC	7 SANJEEV CHARAN VERMA VS AJIT KUMAR SHAHI AND ORS	RANA ISHWAR CHANDRA ANIL KUMAR MAHARAJ	RAJ KISHORE ROY (GP18) RANJAN KUMAR DUBEY BAMBAM KUMAR JAVED ASLAM
3. C.R./173/2025 CV REVISION	6 AJAY KUMAR SINGH VS RAMAKANT SINGH	ANUPAM PRABHAT SHRIVASTAVA	DHANNJAY KUMAR NO 2 SONALIKA KUMARI

Patna High Court
Dated, 28th July, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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